185 Written Answers

## Indifferent treatment by Financial Institutions to medium entrepreneurs

3328. SHRI V. HANUMANTHA RAO: Will the MINISTER OF FINANCE be pleased to state:

(a) whether small and medium entrepreneurs get indifferent treatment for their projects by Financial Institutions;

(b) whether Government constantly monitor the attitude of IDBI, ICICI, IFO, and other financial institutions:

(c) whether it is a fact that entrepreneurs constantly have to approach Banking Department to have some of these financial institutions expedite their applications; and

(d) what are the reasons for the lack of enthusiasm of FI's for the medium sector?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKARA MURTHY): (a) and (c) No, Sir.

(b) The Government monitor's the position of overall sanctions and disbursements made by All India Financial Institutions (AKFIs) and appoints its nominees directors on the Boards, of AlFIs. Besides, the matters of general policy nature and of common interest to AlFIs are discussed with Chief Executives of AlFIs in meetings held from time to time.

(d) Does not arise in view of (a) above.

## collection of Income Tax

## 3329. SHRI SANJAY DALMIA: SHRI AJIT P.K. JOGI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Income Tax collections have gone up by 29 per cent during April—December, 1994; and

(b) if so, the details thereof and what is the contribution of petty shop-keepers and small entreprenurs in this rise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKARA MURTHY): (a) and (b) The position collection under Income tax and Corporation tax during April-December, 94 and during April-December' 93 is given below.—

## (Rupees in Crores)

							Colln. du April-De	ring cember	Increase	%age increase
							1994	1993		
			. <u> </u>							
Corporation tax		•		٠	•	•••	9398.08	5760.09	3637.99	63.16
Income tax .		•					7312-12	5651.79	1669-33	29.38
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The number of cases under Pre-sumptive Tax Scheme during April-December '94 is given below:--

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	Number of cases	Amount (Rs. in crores)
	46909	
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